

Income Tax Appellate Tribunal: Delhi Benches, New Delhi

F.No.70/AT/Jud.Am/Judicial/Del/2025-26

Dated 12th May, 2026

Notice

It is notified for information of all concerned that vide order No.F.46-Ad(AT)/2026 dated 11.05.2026 of the Head Office, ITAT, Mumbai, Shri Yogesh Kumar U.S., Hon'ble Judicial Member has been transferred from ITAT, Delhi Benches, New Delhi to ITAT, Kolkata Bench with effect from 25.05.2026, the chamber work has been allotted to him.

2. In view of the above, the re-constitution of the following Bench, for the following period, shall be as under:-

Sr. No.	Bench	Court No.	Period	Member
1	G	07	12.05.2026	Shri Satbeer Singh Godara, Hon'ble Judicial Member and Shri Naveen Chandra, Hon'ble Accountant Member
2	G	07	13.05.2026, 14.05.2026 & 18.05.2026 to 21.05.2026	Shri Satbeer Singh Godara, Hon'ble Judicial Member and Shri Amitabh Shukla, Hon'ble Accountant Member

Note: Bench- G will commence after completion of Bench- E for the period from 12.05.2026 to 14.05.2026 & 18.05.2026 to 21.05.2026.

This is issued with the approval of Hon'ble Vice President (DZ).


Assistant Registrar